



Central Administrative Tribunal Jammu Bench, Jammu

TA No.9389/2020
(SWP No.996/2010)

Tuesday, this the 29th day of June, 2021

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Neelam Devi Age 36 years
D/o Sh. Nanak Chand
R/o Industrial Estate, Dhar Road
Tehsil and District Udhampur
2. Yasmeen Akhter, age 24 years
D/o Sh. Abdul Hamid R/o Village
Deheedha, Tehsil, Gool, District Ramban
3. Lovely Sharma, age 24 years
D/o Sh. Om Parkash
R/o Village Seen Brahmana
P.O. Tikri, Tehsil And District Udhampur
4. Ayoudha Devi Age 24 years
D/o Sh. Bishan Dass R/o Latti Dhuna
Tehsil Ram Nagar, District Udhampur
5. Shivalika Sharma, D/o Sh. Girdhari Lal Sharma
R/o Plater Tehsil Majalta District Udhampur
6. Ravinder Singh Rathore age 30 years
S/o Sh. Kanwal Singh
R/o Village Kantowala, Shamachak, Jammu.

....Applicants
(*Nemo* for applicants)

Versus

1. State of Jammu & Kashmir
Through Secretary/Commissioner to Govt.
Health and Medical Education Department
Civil Sectt., Jammu.



2. State Health Society
Regional Institute of Health and Family Welfare
(Near Sainik School), Nagrota, Jammu.
3. Project Director
Family Welfare and RCH, J&K at Jammu
4. District Development Commissioner
(Chairman), District Health Society, Jammu
5. Chief Medical Officer
(Vice Chairman), District Health Society
Jammu.

...Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)

Justice L. Narasimha Reddy

The T.A. arises out of SWP No.996/2010 filed before the Hon'ble High Court of Jammu & Kashmir, wherein the appointments made under National Rural Health Mission are challenged. The Tribunal does not have jurisdiction over such matters.

2. Registry is, therefore, directed to return the file to Hon'ble High Court.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

June 29, 2021
/sunil/vb/sd/dsn/